

(c) whether Standard Operating Procedures were observed while movement of CRPF vehicles, if not, the reasons therefor;

(d) the details of compensation paid to the families of jawans martyred, including giving employment to their kin; and

(e) whether, in view of frequent attacks, SOPs would be reviewed to make them foolproof and to prevent such attacks in future?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) and (b) 7 terrorist attacks on CRPF personnel have taken place in Kashmir valley during the current year with effect from 01.01.2016 to 14.07.2016 in which 10 CRPF personnel martyred and 43 personnel sustained injuries. Some of the terrorists killed have been identified. Terrorist identified comprises both local and foreign terrorist.

(c) Yes, Sir.

(d) The following compensation has been paid to the families of CRPF personnel martyred in terrorist attacks:

1.	Central Ex-gratia	₹ 15 lakh
2.	Risk Fund	₹20 lakh
3.	Central Welfare Fund (CWF)	₹ 1 lakh
4.	Immediately financial assistance (Welfare & Amunity Fund and CWF)	₹ 50,000/-

Giving of employment to Next of Kin (NOK) of martyred CRPF personnel are considered by CRPF as per extant guidelines.

(e) After recent militant attacks, guidelines/instructions have been reviewed and new guidelines have been framed and being adhered to by all field formations in J&K, sensitizing them with the latest Modus Operandi of militants and threat perception to prevent attack in future.

Review of security arrangement at airports

314. SHRIMATI AMBIKA SONI:

DR. T. SUBBARAMI REDDY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether in view of terrorist attacks at various airports recently, security at Indian airports has been reviewed and put on high alert;

(b) if so, whether meeting of police authorities, airport authorities, State police has been held to ensure safety and security of the airports;

(c) whether latest technology like hydraulic bollards, liquid explosive detectors, explosive detection spray kit, camera-fitted optic fibre endoscope have been provided at all airports, the details thereof; and

(d) whether machinery of intelligence gathering and analysis on the basis of specific inputs has been strengthened?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) Yes Sir. Security at Indian airports has been reviewed in the Ministry of Civil Aviation, the Nodal Ministry for civil aviation security. Bureau of Civil Aviation Security (BCAS) has also issued an advisory on 29.06.2016 to all the State Governments, Central Industrial Security Force (CISF), Airport Operators, Airline Operators to adopt enhanced security measures at all the airports.

(b) Yes Sir. After the recent terrorist attack at Istanbul airport, a Special Airport Security Committee (APSC) meeting was held at all airports under CISF security cover, which includes State Police, CISF, Airport Operator, Airline Operators, Customs, Immigration, Ground Handling Agencies and Concessionaires. All these stake holders were sensitized to be vigilant and beef up security arrangements to avoid any untoward incident.

(c) In many of the airports in the country which are under CISF security cover, latest gadgets/security equipment, including Hydraulic Bollards, Liquid Explosive Detectors, Explosive Trace Detectors, Camera-fitted Optic Fibre Endoscopes etc. have been installed, bases on the need and threat perception in respect of the airports, by the Airport Operators concerned.

(d) There is a well established system of collection and dissemination of intelligence inputs to stake-holders concerned. The input received from various sources are shared through this mechanism.

Police stations in Delhi overburdened and understaffed

315. SHRI ANAND SHARMA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government is aware of the fact that the police stations in Delhi are overburdened and understaffed;